

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 22.08.2019

NOTICE

Take notice that the following matters listed on 23.08.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 14 of 2019 in Comp. App. (AT) (Ins) No. 437 of 2018	Ghanashyam Mishra & Sons Pvt Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors. With	Honey Satpal	Neha Nagpal (R-2), Shrinita (R-3), Shantanu Chaturvedi (R-SBI)
2.	Review Application No. 17 of 2019 in Comp. App. (AT) (Ins) No. 444 of 2018	Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd.& Ors.	Honey Satpal	Mahesh Agarwal, Arjun Asthana (RP)
3.	Contempt Case (AT) No. 07 of 2019 in Comp. App. (AT) (Ins) No. 552 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju & Anr. With	Nitin Saravanan	Anirudh Wadhwa- RP Abhishek Sharma- R4 Alok Dhir
4.	Contempt Case (AT) No. 08 of 2019 in Comp. App. (AT) (Ins) No. 553 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju & Ors.	Nitin Saravanan	Nithin Saravanan Anirudh Wadhwa- RP Yogesh Kumar Jagia
5.	Competition Appeal (AT) No. 12 of 2018	Karam Chand Thapar & Bros. (Coal Sales) Ltd. Vs. CCI & Ors. With	Aishwarya Gopalkrishnan, Neelambara Sandeepan	Samar Bansal (R- CCI), M.M. Sharma (R- 2), K.K. Sharma (R-3)
6.	Competition Appeal (AT) No. 13 of 2018	Naresh Kumar & Co. Pvt. Ltd. Vs. CCI & Ors. With	Nitin Nair	Samar Bansal (R- CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
7.	Competition Appeal (AT) No. 14 of 2018	Nair Coal Services Pvt. Ltd. Vs. CCI & Ors.	Ankita Chaudhary Rathi	Samar Bansal (R- CCI), M.M. Sharma (R- 2), K.K. Sharma (R-3)
8.	Competition App. (AT) No. 17 of 2018	Matrimony.com Ltd. Vs. CCI & Ors. With	Naval Chopra	Neha Mishra (R- CCI)
9.	Competition App. (AT) No. 18 of 2018	Google LLC. & Ors. Vs. CCI & Ors.	Ravisekhar Nair	Neha Mishra (R- CCI) Rajsekhar Rao (R- 2)

10.	Competition. App. (AT) No. 82 of 2018	Amit Mittal Vs DLF Ltd & Anr	R.P Sharma	Malak Bhatt- R1&2 Avishkar Singhvi- R3
11.	Competition App. (AT) No. 11 of 2019	Samir Agrawal Vs. Competition Commission of India & Ors.	Pranaynath Jha	Gautam Chawla- R2 Nikhil Menon (R3 & R4)

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By Order
-sd/-

Registrar